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NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TP (HC)/117/CAA/2017  
NAME OF THE TRANSFEROR : MERCURY MANUFACTURING CO. LTD  
NAME OF THE TRANSFERRE : GODREJ & BOYCE MANUFACTURING PVT LTD  
UNDER SECTION : 230

S.No.	Name (in Capital)	Represented by	Signature
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1) K. RAMASAMY

G. V. MOHAN KUMAR

Counsel for Petitioner

G. V. Mohan Kumar

ORDER

Counsel for the Petitioner present and prayed for time for making submissions.

At request, time is enlarged. Put up on 22.08.2017 at 10.30 A.M.

-sd-

(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

-sd-

(K. ANANTHA PADMANABHA SWAMY)  
MEMBER (JUDICIAL)

hv